

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO.235**

**TO BE ANSWERED ON THE 1<sup>ST</sup> DECEMBER, 2015/AGRAHAYANA 10,1937 (SAKA)**

**THREAT BY IS**

**235. DR. P. VENUGOPAL:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) whether the Government has taken note of the threat posed by the Islamic States in India as it seeks to expand its global footprint and enroll fighters from all over the world;**

**(b) if so, the details thereof;**

**(c) whether the Government had obtained report from 10 States on the issue of IS and if so, the details thereof;**

**(d) whether the Government has decided to formulate a coherent national strategy on the IS threat; and**

**(e) if so, the details thereof?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI HARIBHAI PARATHIBHAI CHAUDHARY)**

**(a) & (b): Yes, Madam. The Islamic State (IS)/ Islamic State of Iraq and Levant (ISIL)/ Islamic State of Iraq and Syria (ISIS)/ Daish has been notified as a Terrorist Organization and included in the First Schedule of the Unlawful Activities (Prevention) Act, 1967 by the Central Government. The outfit uses both positive and negative imagery to attract recruits from across the world. However, it has been able to influence/attract very few youth from India. The Government is closely monitoring the situation and has directed the intelligence and security agencies to identify potential recruits and keep them under surveillance. The Cyber space is being closely monitored in this regard.**

**(c) to (e): The Ministry of Home Affairs held a meeting with all the Central agencies concerned and twelve State Governments on 01.08.2015 to assess the threat posed by ISIS/ISIL and to devise a national strategy to deal with it. However, further details in this matter cannot be disclosed in the interest of national security.**

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